



personal bond for Rs. 25,000/- with two sureties for the likesum to the satisfaction of the arresting police officer.

2. They shall not tamper with the evidence and shall not give threat to the prosecution witnesses in any manner.

3. They shall co-operate with the investigating agency and assist them.

4. They shall appear before the investigating officer as and when they are called upon to do so.

5. They shall mark their attendance before the jurisdictional police station on every Sunday between 10.00 a.m. and 5.00 p.m.